CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH, JABALPUR

Unregistered Original Application

Jabalpur, this the 9th day of August, 2004

Hon'ble Shri M.P. Singh, Vice Chairman

Gyan Prakash, Per. No. 900150, Group B Gazetted, S/o. Late B.L. Khare, aged about 57 years, Present resident of Plot No. 68, Ashok Nagar, Adhartal, Jabalpur - 48 2004, Employed as Junior Works Manager (Group B Gazetted Officer), Ordnance Factory, Medak, Yeddumailaram, Andhra Pradesh.

Applicant

(Applicant in person)

## Versus

- Union of India, represented by 1. the Secretary, Ministry of Defence, South Block, New Delhi - 110001.
- Director General Ordnance Factories, 2. 10-A, Saheed K. Bose Road, Kolkatta - 700 001.
- З. The General Manager. Ordnance Factory Project Medak, Yeddumailaram-502205.

Respondents

## ORDER (Oral)

The applicant appeared in person and sought permission to withdraw this Original Application. Hely is permitted to withdraw the same. Accordingly, the Original Application is dismissed as withdrawn.

> (M.P. Singh) Vice Chairman

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- (1) सिच्य, उच्च क्रायशास छार स्टोडिस्टक्टन, ज्वलपुर
- (2) आधेवादत श्री/भीष्यर्तः/गृहः क्ष्मिकः कार्यसन कार्मिकः (3) प्रत्यार्थी श्री/भीशःही/शृहः क्ष्मिकः कार्यसन
- (4) चंखपाल, रहे.प्रजा, लहरापुर गणवादीउ सूचना एवं आवश्यक कार्यवाही हेत्

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